

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.76
ANSWERED ON 21/07/2025

SPONSORED SCHEMES IN RAJASTHAN

76. SHRI RAJENDRA GEHLOT:

WILL THE MINISTER OF HOUSING AND URBAN AFFAIRS BE PLEASED TO STATE:

- (a) the details of the major programmes and centrally sponsored schemes currently being implemented by the Central Government in various districts of the State of Rajasthan; and
- (b) the details of the funds allocated, released and utilized for the said purpose including the target set for Mukti Yojana during the last three years and the current year in the districts of the State of Rajasthan?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Atal Mission for Rejuvenation & Urban Transformation 2.0 (AMRUT 2.0), Pradhan Mantri Awas Yojana – Urban 2.0 (PMAY-U 2.0), Swatchh Bharat Mission – Urban 2.0 (SBM – U 2.0), Pradhan Mantri Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi), Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM), Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts. The details of projects sanctioned and funds allocated, released during the last 3 years and current year in the districts of the state of Rajasthan are as follows:

PMAY-U: MoHUA has been implementing PMAY-U since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals, for 1 crore additional eligible beneficiaries with an estimated investment of ₹10 lakh crore through three verticals as Centrally Sponsored Schemes (CSS) i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and fourth vertical of Interest Subsidy Scheme (ISS) as Central Sector (CS). So far, a total of 119.26 lakh houses has been sanctioned under by the Ministry under both the schemes, of which 93.5 lakh are completed/delivered to the beneficiaries across the country as on 30.06.2025. The remaining houses are at different stages of construction.

District-wise details of houses sanctioned, grounded, and completed since inception, along with the financial progress during the last three years and the current year, in terms of Central Assistance sanctioned, released, and utilized in the State of Rajasthan under the Centrally Sponsored components of PMAY-U and PMAY-U 2.0 is at **Annexure -I**.

PM e-Bus Sewa: Government of India has launched "PM-eBus Sewa Scheme" on 16th August 2023 with the aim to augment bus operations by deployment of 10,000 electric buses on Public Private Partnership (PPP) model. Under the Scheme a total of 675 e-buses have been sanctioned to all eight eligible cities of Rajasthan viz. Jaipur, Ajmer, Alwar, Bikaner, Bhilwara, Jodhpur, Kota and Udaipur. Ist Tranche of Rs. 44.46 Cr has been released to the State of Rajasthan for development of power and civil infrastructure under the Scheme during FY 24-25. The City wise details of funds released and buses sanctioned are at **Annexure-II**.

SBM-U: Government of India launched the SBM-U on October 2, 2014 with the objective of making all cities Open Defecation Free (ODF) and for 100% scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of all States/UTs. To carry forward the progress made, SBM-U 2.0 has been launched on October 1, 2021 with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste including safe disposal in scientific landfills. SBM-U is uniformly implemented in all the urban local bodies of the country including Rajasthan. The Central Share of funds under SBM-U are released to the State Government which further distributes it to the cities/ULBs as per the action plan approved by the State Level Technical Committee (SLTC). As such, district-wise details are not available. Further, funds under SBM-U are allocated to States/UTs for entire mission period and not on yearly basis. Details of funds allocated and released to State of Rajasthan is as below:

(₹ in Crores)

Funds allocated		Fund released	
SBM-U (2014-2021)	SBM-U 2.0 (2021-2026)	SBM-U (2014-2021)	SBM-U 2.0 during FY 2022-23 to FY 2024-25
705.46	1765.80	611.35	252.95

In State of Rajasthan, 3,68,515 unit of Individual Household Latrines (IHHLs) and 31,300 lakh Community Toilets (CTs)/ Public Toilets (PTs) have been constructed under SBM-U initiatives. Out of 8,585 total wards in the State, 8,432 ward are practicing door to door collection and 5,428 wards are practising 100% source segregation. Out of 8,153 Tonnes Per Day (TPD) waste generated in the State, a total of 4,124 TPD (50.58%) of waste is being processed.

PMSVANidhi : To support the street vendors whose business has been affected during the Covid lockdowns, MoHUA launched the PM SVANidhi Scheme on June 1, 2020. The scheme covers the street vendors of all ULBs including industrial development areas, cantonment boards and hill area councils across India. The scheme has following components:

- Collateral free working capital loan upto ₹10,000, of 1 year tenure, with enhanced loan of ₹20,000 and ₹50,000 in the second and third tranches respectively, on repayments of earlier loans.
- Incentivizing regular repayment, through interest subsidy @ 7% per annum; and
- Reward on digital transactions, by way of cash back upto ₹1,200 per year.

As on 15.07.2025, 96.09 lakh loans have been disbursed to over 68.11 lakh street vendors across the country. In various districts of Rajasthan, 2.44 lakh loans have been disbursed to over 1.89 lakh street vendors. PM SVANidhi is a Central Sector Scheme and funds are released to the State Governments.

AMRUT: AMRUT was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. As reported by the State of Rajasthan on AMRUT portal, under AMRUT, 144 projects worth ₹3,486 crore were taken up of which 134 projects worth ₹2,786.3 crore have been completed. District wise details of project are attached at **Annexure-III.**

Taking it forward, AMRUT 2.0 has been launched on 1st October 2021 covering all the statutory towns of the country to ensure universal coverage of water supply & make cities 'water secure'. It will also ensure universal coverage of sewerage & septage management in 500 AMRUT cities. Under AMRUT 2.0, a total of 321 projects worth ₹10,823.72 crore has been approved in the state of Rajasthan. Contracts have been awarded for 183 projects worth ₹5,595.24 crore. District wise details projects have been mentioned in **Annexure IV.**

Under AMRUT, in Rajasthan ₹ 1,511.23 crore has been released against the allocated Central Allocation of ₹1,541.95 crore, which includes an amount of ₹53.26 crore released during last 3 years. Utilization certificate has been received for ₹1,456.95 crore for AMRUT projects. Under AMRUT 2.0, ₹695.45 crore has been released against allocated Central allocation of ₹3,552 crore. Utilization certificate has been received for ₹ 695.45 crore.

Annexure-I as referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 76 due for answer on July 21, 2025 regarding 'Sponsored schemes in Rajasthan'.

District-wise details of houses sanctioned, grounded, and completed since inception, along with the financial progress during the last three years and the current year, in terms of Central Assistance sanctioned, released, and utilized in the State of Rajasthan under the Centrally Sponsored components of PMAY-U and PMAY-U 2.0.

S. No	District	Details of Houses since inception (Nos)			Financial Progress During last Three years & Current year (₹ in Crore)		
		Sanctioned	Grounded	Completed	Sanctioned	Released	Utilized
1	Ajmer	8,275	6,951	3,861	104.95	56.72	50.22
2	Alwar	2,231	1,527	1,189	15.19	6.17	3.21
3	Balotra	3,363	3,017	2,156	33.02	17.16	13.79
4	Banswara	1,934	1,101	738	23.26	10.33	6.03
5	Baran	2,940	2,206	1,887	33.52	21.52	16.42
6	Barmer	1,331	1,075	557	19.64	11.32	9.66
7	Beawar	2,097	1,569	832	13.64	6.54	5.18
8	Bharatpur	3,415	2,928	1,822	39.51	18.69	15.57
9	Bhilwara	3,912	3,313	1,990	36.28	20.00	18.56
10	Bikaner	10,180	5,721	3,377	144.56	49.91	41.12
11	Bundi	5,739	3,438	2,102	43.89	21.63	16.34
12	Chittorgarh	5,540	4,779	3,292	38.15	23.75	20.37
13	Churu	3,103	2,443	2,098	39.26	22.74	19.93
14	Dausa	3,081	1,417	802	43.21	21.90	12.96
15	Deeg	554	401	327	7.99	5.10	4.12
16	Dholpur	5,368	5,307	3,077	67.93	37.70	35.08
17	Didwana-Kuchaman	1,118	842	561	15.52	8.73	7.09
18	Dungarpur	927	659	277	8.58	4.85	4.13
19	Ganganagar	6,343	4,411	3,570	89.72	50.97	42.57
20	Hanumangarh	6,245	4,326	3,393	90.99	57.77	48.37
21	Jaipur	16,994	14,978	11,529	98.37	55.44	48.24
22	Jaisalmer	3,279	2,214	1,560	45.81	17.89	15.31
23	Jalore	3,229	2,339	951	37.78	22.29	18.11
24	Jhalawar	3,111	2,506	1,651	29.64	17.14	14.49
25	Jhunjhunu	2,588	2,232	1,491	26.65	17.57	16.09
26	Jodhpur	25,627	24,092	5,788	284.51	224.30	214.56
27	Karauli	6,023	4,143	1,427	81.79	38.36	24.93
28	Khairthal-Tijara	1,320	616	478	19.39	9.52	5.79
29	Kota	11,677	8,994	7,526	76.89	39.29	31.06
30	Kotputli-Behrор	1,268	783	398	18.78	8.73	7.03
31	Nagaur	1,596	1,149	967	16.67	7.90	6.08
32	Pali	5,127	4,241	2,143	52.55	28.71	24.06
33	Phalodi	845	623	210	7.38	3.20	1.92
34	Pratapgarh	1,305	965	615	8.38	2.93	1.79
35	Rajsamand	2,455	2,236	1,730	15.95	10.11	9.44

36	Salumbar	238	137	100	3.39	1.31	1.16
37	Sawai Madhopur	6,794	4,443	2,443	98.17	47.92	36.54
38	Sikar	1,618	1,581	1,103	19.82	14.29	13.77
39	Sirohi	2,869	2,218	1,151	27.69	14.70	11.18
40	Tonk	3,342	2,542	1,708	38.08	16.80	14.59
41	Udaipur	6,452	5,814	3,459	45.45	22.60	21.46
Total		1,85,453	1,46,277	86,336	1,961.85	1,094.50	928.32

Annexure-II as referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 76 due for answer on July 21, 2025 regarding ‘Sponsored schemes in Rajasthan’.

The City wise details of funds released and buses sanctioned under PM eBus Sewa are given as under:

S.No	City	Sanctioned Buses	Funds released (In Rs Crore)
1	Ajmer	100	3.82
2	Alwar	50	7.2
3	Bikaner	75	5.24
4	Bhilwara	50	2.63
5	Jaipur	150	12.3
6	Jodhpur	100	5.48
7	Kota	100	2.76
8	Udaipur	50	5.03
Total		675	44.46

Annexure-III as referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 76 due for answer on July 21, 2025 regarding ‘Sponsored schemes in Rajasthan’.

District wise project details under AMRUT in Rajasthan

SI NO	District	Total	
		No. of Projects	Total Project Cost (In ₹. Cr.)
1	AJMER	14	364.38
2	ALWAR	11	321.69
3	BARAN	7	174.55
4	BHARATPUR	5	144.51
5	BHILWARA	2	24.63
6	BIKANER	5	161.81
7	BUNDI	5	158.88
8	CHITTAURGARH	6	165.24
9	CHURU	11	246.52
10	DHAULPUR	6	68.91
11	GANGANAGAR	3	1.15
12	HANUMANGARH	4	9.37
13	JAIPUR	7	151.83
14	JHALAWAR	3	77.88
15	JHUNJHUNUN	4	8.44
16	JODHPUR	9	214.09
17	KARAULI	5	127.67
18	KOTA	8	314.02
19	NAGAUR	4	104.62
20	PALI	3	1.8
21	SAWAI MADHOPUR	8	237.41
22	SIKAR	6	216.67
23	TONK	2	1.85
24	UDAIPUR	6	188.05
	Total	144	3485.97

Annexure-IV as referred to in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 76 due for answer on July 21, 2025 regarding ‘Sponsored schemes in Rajasthan’.

District wise approved projects under AMRUT 2.0 in Rajasthan

SI No	District	Approved Projects	
		No. of Project	Est. Total Project Cost (in ₹ Cr.)
1	AJMER	14	684.33
2	ALWAR	13	562.08
3	BANSWARA	4	18.05
4	BARAN	7	135.78
5	BARMER	3	65.67
6	BHARATPUR	23	323.14
7	BHILWARA	9	410.90
8	BIKANER	2	293.48
9	BUNDI	9	96.42
10	CHITTAURGARH	10	177.04
11	CHURU	13	262.85
12	DAUSA	4	27.69
13	DHAULPUR	14	204.80
14	GANGANAGAR	12	199.39
15	HANUMANGARH	10	182.12
16	JAIPUR	16	2569.34
17	JAISALMER	3	30.81
18	JALOR	6	75.08
19	JHALAWAR	6	126.92
20	JHUNJHUNUN	10	171.65
21	JODHPUR	14	1323.37
22	KARAULI	10	154.29
23	KOTA	9	737.23
24	NAGAUR	18	215.59
25	PALI	15	228.45
26	PRATAPGARH	4	33.81
27	RAJSAMAND	4	43.42
28	SAWAI MADHOPUR	10	248.31
29	SIKAR	18	493.76
30	SIROHI	8	87.02
31	TONK	16	186.00
32	UDAIPUR	7	454.93
Total		321	10823.72